

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2774
ANSWERED ON:13.03.2015
BAN ON OBJECTIONABLE WORDS
Hari Shri G.;Sagriwal Shri Janardan Singh

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Central Board of Film Certification(CBFC) has issued fresh guidelines/directions to delete objectionable/double meaning words, profanities and violence against women etc. in the movies that would have breached the norms to get certification;
- (b) if so, the details thereof; and
- (c) whether CBFC has issued directions to all regional officers in this regard, if so,the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL RAJYAVARDHAN RATHORE (Retd.):

(a) to (c) : Central Board of Film Certification(CBFC)certifies films in accordance with the provisions of the Cinematograph Act,1952 and the Cinematograph(Certification) Rules, 1983 and the guidelines issued there under. A list of objectionable words compiled by Regional Officers way back in 2003 were circulated by the Chairperson, CBFC on 12.2.2015 for easy reference and guidance to Regional Offices. This matter was discussed in the Board meeting of CBFC held on 23.2.2015 and the Board was of the view that the matter required further consultation with different sections of the society before it is implemented.